Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FASHIONARA ENTERPRISES PRIVATE LIMITED Date of Commencement of Liquidation: 07-05-2018; List of Stakeholders as on Date: 09-10-2018; Name of IP: Mr. Prabhjit Singh Soni; Last 5 digitof registration number: 10143

Sl. no.	Category of	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
	stakeholders	No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				2173050				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	31043317	1	31043317				NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		1	31043317	1	33216367	0			